

(b) The annual cost of maintenance and running of the two plants is as under:—

	1st Plant	2nd Plant
	Rs.	Rs.
(i) Stores and labour on maintenance	3230	3200
(ii) Stores and Labour on operation	8760	8710
(iii) Electric consumption charges	61325	47810
(iv) Volume of space controlled.	8.28 lakhs cft	6.55 lakhs cft

(c) No. The need for proposed action does not arise.

#### Co-operative Farming Societies

1913 { Shri Gulshan:  
Shri P. H. Bheel:  
Shri Y. N. Singha:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) the number of Co-operative farming societies in Punjab which were allotted Government waste lands on a preferential basis; and

(b) the number of Scheduled Caste societies amongst them?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra): (a) No co-operative farming society in Punjab has yet been allotted government waste lands on a preferential basis.

(b) Does not arise.

चांदी की सिल्लियों का पकड़ा जाना

१९१४. श्री कछवाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गाजियाबाद में एक गाड़ के यहाँ से चांदी की हुई चांदी की सिल्लियाँ पकड़ी गई हैं ;

(ख) क्या यह भी सच है कि उक्त गाड़ जब टूटला में थे, तब भी रेलवे बैगनों से चोरी करने के कुछ औजार तथा ई० पी० लाक की चाबी सहित पकड़े गये थे ;

(ग) यदि हाँ, तो उनको अब तक नौकरी में रखने के क्या कारण हैं ; और

(घ) अब उनके विरुद्ध क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में उपमंत्री (श्री सें० बें० रामस्वामी) : (क) जी हाँ। १०-२-१९६४ को चलती गाड़ी में चांदी की जिन तीन सिल्लियों की चोरी हो गयी थी, उनमें से १ १/२ सिल्लियाँ एक रेलवे गाड़ के बताने पर गाजियाबाद लोकेशेड के पास जमीन के नीचे से बरामद की गयीं। चांदी की एक और सिल्लि कानपुर में गंगा के किनारे एक जगह से बरामद की गयी।

(ख) और (ग) यह गाड़ हैण्डलूम काड़े की तीन गाड़ों की चोरी के मामले में भी पुलिस द्वारा गिरफ्तार किया गया था। यह चोरी ११-१०-१९६१ को हुई थी। उसके कब्जे से ई० पी० लाक की एक कुंजी मिली थी। इस मामले में गाड़ का चालान किया गया लेकिन इतलत ने उसे बरी कर दिया। इसलिये उस पर कोई विभागीय कार्यवाई न की जा सकी।

(घ) हाल में चांदी की सिल्लियों की चोरी के मामले में पुलिस ने इस गाड़ को गिरफ्तार किया और तब से रेल प्रशासन ने उसे मजतल कर रखा है।

#### Electrification of Hyderabad-Kurnool Section

1915. Shri Kolla Venkaiah: Will the Minister of Railways be pleased to state:

(a) whether Government have turned down the proposal for electrifying the Hyderabad-Kurnool section made by the Government of Andhra Pradesh; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) Yes, Sir.

(b) Adequate line capacity can be provided, at present, on Hyderabad-Kurnool section by cheaper measures other than electrification.

### Railway Employees

1916. { Shri T. Ram:  
Shri Sheo Narain:  
Shrimati Ganga Devi:  
Shri Sadhu Ram:

Will the Minister of Railways be pleased to state:

(a) the number of Class I and Class II officers belonging to Scheduled Castes/Tribes on all Railway (Zone-wise) including the Railway Board's office;

(b) their percentage as compared to other employees belonging to these two categories;

(c) how many Class III employees belonging to Scheduled Castes/Tribes have been considered for promotion to class II posts during the years 1959 to 1963 on all Indian Railways (Zone-wise) including Board's Office on the basis of Railway Board's orders issued in respect of reservation for members of Scheduled Castes and Scheduled Tribes in 1959;

(d) whether it is a fact that before issue of Home Ministry's orders dated 8th November, 1963 the Railway Board issued directives to the Railways to cancel reservation in promotional vacancies in Class I and II posts; and

(e) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** A statement is laid on the Table of the House. [Placed in Library, See No. LT-2655/64].

### S.O. & S.T. Employees in Railway Board

1917. { Shri T. Ram:  
Shri Sheo Narain:

Will the Minister of Railways be pleased to state:

(a) the number of Class III employees of Scheduled Castes/Tribes, working against the ex-cadre posts in Railway Board's office;

(b) the percentage of such employees to ex-cadre posts;

(c) the number of them working in Vigilance Section as Inspectors and

(d) the procedure employed in filling up the ex-cadre posts?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) to (d). There are in all 93 ex-cadre posts in 36 different categories in the Board's office. These are mostly the posts of Inspectors and Technical Assistants requiring specialised knowledge and background of field work. The qualified staff required to fill these posts are usually drawn from among technical departments on the Railways and also occasionally handpicked from among suitable staff in the Board's office. One of the ex-cadre posts—that of Transport Inspector—is at present held by a Scheduled Caste Assistant of the Board's office. One post of Investigating Inspector in Vigilance Section of the Board's office was also till recently held by another Scheduled Caste Assistant in this office. It has been difficult to find suitable candidates from among the Scheduled Caste employees to fill these specialised posts.

### S.C. & S.T. Employees

1918. { Shri T. Ram:  
Shri Sheo Narain:

Will the Minister of Railways be pleased to state:

(a) the number of Class III employees belonging to Scheduled Castes/Tribes working in Railway Board's office possessing the degree and post-graduate qualifications;